

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:144  
ANSWERED ON:10.08.2011  
SSA FUNDS  
Jardosh Smt. Darshana Vikram

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

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- (a) whether the Sarva Shiksha Abhiyan (SSA) norms did not provide for inclusion of the salary of additional teachers recruited for the existing schools;
  - (b) if so, the details thereof;
  - (c) whether the Union Government proposes to include the salary of the said teachers for funding under the SSA budget;
  - (d) if so, the details thereof;
  - (e) whether the Union Government proposes to reimburse the amount spent by certain States including Gujarat for the salary of the additional teachers recruited by them during 1 April, 2001 to 31 March, 2010 which was not included in their budgets; and
  - (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 144 TO BE ANSWERED ON 10.08.2011 ASKED BY SHRIMATI DARSHANA JARDOSH REGARDING SSA FUNDS

(A) to (d): Sarva Shiksha Abhiyan (SSA) norms provide for appointment of teachers by States/UTs for new schools as also additional teachers for existing schools. However, SSA assistance is not available for the salary of teacher posts in the State sector which may have fallen vacant on account of attrition and retirement. The Right of Children to Free and Compulsory Education (RTE) Act, 2009 has become operative on 1st April 2010, and the SSA norms for sanctioning teachers have been revised to conform with the pupil teacher ratio (PTR) prescribed in the schedule to the RTE Act, namely:

A For Classes I to V

- i. Two teachers for up to sixty children
- ii. Three teachers for 61-90 children
- iii. Four teachers for 91-120 children
- iv. Five teachers for 121-200 children
- v. One Head Teacher, other than the five teachers, if the number of children exceeds 150

B For Classes VI to VIII

- i. At least one teacher per class so that there shall be at least one teacher each for (a) Science and Mathematics, (b) Social Studies, (c) Languages.
- ii. At least one teacher for every thirty-five children
- iii. Where admission of children is above one hundred, there will be:
  - i) A full time Head Teacher;
  - ii) Part time instructors for (a) Art Education, (b) Health and Physical Education, and (c) Work Education.

States are required to rationalize teacher deployment to address imbalances in their placement, and also fill State sector teacher vacancies from their State budgets. The requirement of additional teachers under SSA is considered after deducting vacancies from the State sector and considering the rational re-deployment of teachers to meet the PTR laid down under the RTE Act.

(e): No, Sir.

(f): Question does not arise.